

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3085
TO BE ANSWERED ON 21.03.2017

Pet Animal Welfare

3085. SHRI GANESH SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to introduce certain provisions to prevent cruelty inflicted on animals kept in various shops for sale;
- (b) if so, the details thereof;
- (c) whether it is likely to be mandatory to maintain the records of sales, purchase, sick animals and death of animals in the pet shops and if so, the details thereof; and
- (d) the other provision being contemplated for the welfare of pet animals?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) & (b) Draft Prevention of Cruelty to Animals (Pet Shop) Rules, 2016 has been notified in the Gazette of India on 16.12.2016 inviting public comments.
- (c) As per provisions of the draft Rules, the Pet Shop owners have to maintain the records of sales, purchase, sick animals and death of animals in the pet shops.
- (d) Provisions have been made in the draft Prevention of Cruelty to Animals (Pet Shop) Rules, 2016 for welfare of pet animals in terms of space requirement, basic amenities, veterinary care etc.
